Fire in Hindustan Aeronautics Ltd., Kanpur

2880. **Shri S. M. Banerjee:**
Shri Madhu Limaye:

Will the Minister of Defence be pleased to state:

(a) whether a fire broke out in the Hindustan Aeronautics Ltd., Kanpur in the month of April, 1967;

(b) if so, the causes thereof;

(c) whether any enquiry has been conducted; and

(d) if so, the result of the enquiry?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) Yes, Sir.

(b) to (d). The fire broke out in the salvage yard. An enquiry was conducted. The findings of the enquiry were:

(i) in all probability, a cigarette butt thrown carelessly caused the fire due to the presence of dry grass and scrap wood; and

(ii) the loss was negligible.

New Radio Stations in Orissa

2881. **Shri Sradhakar Supakar:**
Shri N. R. Laskar:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the relaying stations of Sambalpur and Jeypore in Orissa are proposed to be converted into independent broadcasting stations of the Akashvani; and

(b) if so, from what date?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) They are proposed to be partial programme originating centres in the 4th Plan and fully independent stations in the 5th Plan.

Complaints against Officials of Indian Missions Abroad

2882. **Shri Sidheshwar Prasad:** Will the Minister of External Affairs be pleased to state:

(a) the number of complaints received from the Indian citizens abroad against the misbehaviour of officials of our Embassies during 1966;

(b) the comparative position of these complaints in 1965; and

(c) the steps being taken to ensure that the officials of our Embassies not only behave nicely with the Indians abroad but also help them in providing better facilities?

The Minister of External Affairs (Shri M. C. Chagla): (a) One.

(b) Two.

(c) There are detailed instructions about facilities to be made available to Indians abroad. Every effort is made to ensure courteous assistance by Missions, without involving public expenditure, except to the minimum extent envisaged in the instructions.

"स्टेट्समैन" का सैनिक संवाददाता

2883. श्री सिद्धेश्वर प्रसाद :
श्री प० गोपालन :
श्री उमानाथ :
श्रीमती सुशीला गोपालन :
श्री रवानी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) किन कारणों तथा किन परिस्थितियों में भूतपूर्व सेनाध्यक्ष जनरल जे० एन० चौधरी को एक सैनिक संवाददाता के रूप में 'स्टेट्समैन' में अपने लेख देने की अनुमति दी गई थी ;

(ख) उन अनेक अधिकारियों के नाम क्या हैं जिन्हें यह अनुमति दी गई थी; और

(ग) क्या सरकार का विचार तत्सम्बन्धी नियमों में कोई संशोधन करने का है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) जहां तक मामले की छानबीन करना सम्भव हो पाया है, जनरल जे० एन० चौधरी को एक सैनिक संवाददाता के रूप में "स्टेट्समैन" में अपने लेख देने की अनुमति निम्नलिखित पहलुओं को ध्यान में रखते हुए दी गई थी :—

(1) थल सेना से सम्बन्धित मौलिक बातों के सम्बन्ध में जनता को सूचित किए रहने की आवश्यकता—

(2) लेख केवल शिक्षाप्रद और सूचनाप्रद होंगे ;

(3) लेखों में सरकारी नीति की आलोचना न होगी ; और

(4) लेखों में उनका नाम नहीं होगा।

(ख) मेजर जनरल सोमदत्त ही एक अफसर हैं जिन्हें एक सैनिक संवाददाता के रूप में समाचारपत्र में लेख देने की अनुमति दी गई थी ।

(ग) इस विचार से सेवा कर रहे अफसरों के लिए वर्तमान नियमों को पर्याप्त समझा गया है और नियमों में परिवर्तन करने के लिए कोई प्रस्ताव विचाराधीन नहीं है।

माउन्टेन डिवीजन

2884. श्री सिद्धेश्वर प्रसाद : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सेना में माउन्टेन डिवीजनों की संख्या तथा प्रत्येक में सैनिकों की संख्या बढ़ाने के लिए 1966–67 में क्या कार्यवाही की गई है ; और

(ख) पहाड़ी क्षेत्रों के लिये उपयुक्त हथियारों के मामले में किस सीमा तक आत्मनिर्भरता प्राप्त हुई है ?

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री ब० रा० भगत) : (क) और (ख). यद्यपि थल सेना की यूनिटों और विरचनाओं में उनकी क्षमता को बढ़ाने के लिए कुछ आन्तरिक पुनर्गठन किया गया है और उन्हें सुप्रवाह रूप दिया गया है, फिर भी थल सेना की संख्याशक्ति में कोई वृद्धि नहीं हुई है। देश में बनाये जाने वाले हथियारों को अधिकाधिक रूप से इस्तेमाल किया जाता है और इस सम्बन्ध में इस प्रकार के हथियारों का अनुपात उत्तरोत्तर बढ़ता जा रहा है। इस बारे में और अधिक विवरण देना जनहित में नहीं होगा।

I.A.F. Plane Accident near Agra

2885. **Shri Hukam Chand Kachwai:**
Shri Jagannath Rao Joshi:

Will the Minister of **Defence** be pleased to refer to the reply given to Unstarred Question No. 47 on the 27th March, 1967 and state:

(a) whether an inquiry into the Air Force trainer aircraft accident near Agra has since been completed;

(b) if so, the details thereof; and

(c) if not, when it is likely to be completed?

The Minister of Defence (Shri Swaran Singh): (a) Yes, Sir.

(b) According to the findings of the Court of Inquiry the accident occurred due to the mal-function of the normal under-carriage system. The exact cause of the mal-function could not be determined as the aircraft was completely destroyed. The loss on account of damage to the Service property amounted to Rs. 13.50 lakhs which will be written off. The extent of damage to the standing crops assessed by the Court of Inquiry amounted to Rs. 350 which will be paid to the persons concerned after